

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION NO. 6434  
TO BE ANSWERED ON 05.04.2018

**OVERALL DEVELOPMENT OF VILLAGES**

**6434. SHRI BHARAT SINGH:  
SHRI ASHOK MAHADEORAO NETE:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to take any steps to develop villages on the lines of cities with regard to education, drinking water, mid-day meal, health and connectivity facilities and if so, the details thereof;
- (b) whether some villages and areas have been identified for the purpose and work has been started in them;
- (c) if so, the details along with the amount of funds allocated for the purpose and the current status of the scheme thereof, State-wise;
- (d) the name of the villages identified and the amount of funds allocated to Uttar Pradesh;
- (e) whether the State Government has started work on this scheme; and
- (f) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI RAM KRIPAL YADAV)**

(a) & (b): The Ministry of Rural Development, inter-alia, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), National Social Assistance Programme (NSAP) and Shyama Prasad Mukerjee Rurban Mission (SPMRM) to bring about overall improvement in the quality of life of the people in rural areas through employment generation, strengthening of livelihood opportunities, promoting self-employment, skilling of rural youths, provision of social assistance and other basic amenities. Besides, programmes on education, drinking water, mid-day meal, healthcare etc. are being implemented by respective Ministries.

(c) to (f) : The rural development programmes are being implemented in rural areas of the country through State Governments/UT Administrations including in the State of Uttar Pradesh. State-wise details of fund allocated under the rural development programmes for the financial year 2017-18 is placed at **Annexure-I**.

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PMAY-G/ IAY			PMGSY			DAY-NRLM			NSAP		
(Rs. In lakhs)			(Rs in Crore)			(Rs in Lakh)			(Rs in Lakh)		
S.No.	State	2017-18	S.No.	State	2017-18	S.No.	State	2017-18	S.No.	State	2017-18
		Central Allocation			Central Allocation			Central Allocation			Central Allocation
1	ANDHRA PRADESH	0.000	1	Andhra Pradesh	200.00	1	Andhra Pradesh	6214.57	1	Andhra Pradesh	27076.08
2	ARUNACHAL PRADESH	2661.140	2	Arunachal Pradesh	700.00	2	Bihar	25343.75	2	Bihar	106563.53
3	ASSAM	48816.800	3	Assam	437.00	3	Chattisgarh	5629.01	3	Chhattisgarh	28329.15
4	BIHAR	413112.960	4	Bihar	2728.00	4	Goa	300	4	Goa	659.9
5	CHATTISGARH	158566.700	5	Chattisgarh	727.00	4	Gujarat	4010.2	5	Gujarat	25442.88
6	GOA	0.000	6	Goa	0.00	5	Haryana	2359.27	6	Haryana	9697.31
7	GUJARAT	68221.670	7	Gujarat	38.00	6	Himachal Pradesh	993.58	7	Himachal Pradesh	3252.03
8	HARYANA	9649.040	8	Haryana	52.00	7	Jammu & Kashmir	1227.8	8	J & K	3670.83
9	HIMACHAL PRADESH	3055.380	9	Himachal Pradesh	365.00	8	Jharkhand	9556.09	9	Jharkhand	36862.27
10	JAMMU & KASHMIR	26467.830	10	Jammu & Kashmir	1400.00	9	Karnataka	8044.95	10	Karnataka	45529.31
11	JHARKHAND	124547.280	11	Jharkhand	1109.00	10	Kerala	3609.74	11	Kerala	20202.24
12	KARNATAKA	39150.260	12	Karnataka	152.00	11	Madhya Pradesh	12058.92	12	Madhya Pradesh	66817.22
13	KERALA	7392.150	13	Kerala	172.00	12	Maharashtra	15902.89	13	Maharashtra	44260.91
14	MADHYA PRADESH	296389.390	14	Madhya Pradesh	1733.00	13	Odisha	12185.48	14	Odisha	60510.56
15	MAHARASHTRA	113019.380	15	Maharashtra	317.00	14	Punjab	1146.58	15	Punjab	7399.39
16	MANIPUR	0.000	16	Manipur	292.00	15	Rajasthan	6108.79	16	Rajasthan	34416.99
17	MEGHALAYA	4520.410	17	Meghalaya	189.00	16	Tamil Nadu	9420.09	17	Tamilnadu	55351.14
18	MIZORAM	2182.940	18	Mizoram	200.00	17	Telangana	4438.98	18	Telangana	19350.65
19	NAGALAND	0.000	19	Nagaland	18.00	18	Uttar Pradesh	36486.54	19	Uttar Pradesh	163923.31
20	ODISHA	269164.020	20	Odisha	1559.00	19	Uttarakhand	1921.04	20	Uttarakhand	10707.55
21	PUNJAB	4953.310	21	Punjab	326.00	20	West Bengal	13541.73	21	West Bengal	65193.92
22	RAJASTHAN	167453.400	22	Rajasthan	902.00	21	A&N Islands	100		NE States	
23	SIKKIM	0.000	23	Sikkim	237.00	22	Daman & Diu	100	22	Arunachal Pradesh	1116.55
24	TAMIL NADU	97504.240	24	Tamil Nadu	400.00	23	D & N Haveli	100	23	Assam	15063.35
25	TELANGANA	14762.590	25	Tripura	277.00	24	Lakshadweep	100	24	Manipur	2268.15
26	TRIPURA	1531.950	26	Uttar Pradesh	1769.00	25	Pondicherry	400	29	Meghalaya	2765.41
27	UTTAR PRADESH	298544.560	27	Uttarakhand	497.00		TOTAL	181300	26	Mizoram	1036.74
28	UTTARAKHAND	5980.570	28	West Bengal	1000.00		NORTH EASTERN STATES		27	Nagaland	2215.19
29	WEST BENGAL	280522.200	29	Telangana	203.00	26	Arunachal Pradesh	920	28	Sikkim	578.73
30	ANDAMAN AND NICOBAR	326.980		Total	17999.00	27	Assam	9885	29	Tripura	4912.87
31	DADRA & NAGAR HAVELI	999.650				28	Manipur	920		Sub Total	865174.14
32	DAMAN & DIU	33.700				29	Meghalaya	1380		Union Territories	
33	LAKSHADWEEP	0.000				30	Mizoram	1840	30	A&N Islands	0
34	PUDUCHERRY	0.000				31	Nagaland	2760	31	Chandigarh	133.82
	Total >>>	2495516.330				32	Sikkim	690	32	D&N Haveli	0
						33	Tripura	3105	33	Daman & Diu	0
							TOTAL	21500	34	NCT Delhi	5458.51
							GRAND TOTAL	202800	35	Lakshadweep	12.49
									36	Puducherry	952.02
										Sub Total	6556.85
										GRAND TOTAL	871731

\* As reported by AwaasSoft as on 05.03.2018